

ITEM NO.1501  
(for Judgment)

Court 2 (Video Conferencing)

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3699-3700/2018

PSA SICAL TERMINALS PVT. LTD.

Appellant(s)

VERSUS

THE BOARD OF TRUSTEES OF V.O. CHIDAMBRANAR PORT  
TRUST TUTICORIN & ORS.

Respondent(s)

( [ HEARD BY : HON'BLE ROHINTON FALI NARIMAN AND HON'BLE B.R.  
GAVAI, JJ. ]

IA No. 6751/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 120305/2018 - CLARIFICATION/DIRECTION

IA No. 64977/2018 - INTERLOCUTARY APPLICATION

IA No. 9997/2018 - RECTIFICATION OF CLERICAL ERROR

Date : 28-07-2021 These matters were called on for pronouncement  
of judgment today.

For Appellant(s)

Dr. A. M. Singhvi, Sr. Adv.

Mr. Gopal Jain, Sr. Adv.

Mr. Sonal Jain, AOR

Mr. Zerick Dastur, Adv.

Ms. Sneha Sheth, Adv.

Mr. Ishkaran Singh, Adv.

Ms. Archana Uppuluri, Adv.

Ms. Kajal Sharma, Adv.

For Respondent(s)

Mr. Keshav Thakur, Adv.

Mr. Mahesh Prasad, Adv.

Mr. Aditya Kumar Choudhary, Adv.

Mr. Shikhar Sardana, Adv.

Mr. Ajay Singh, Adv.

Mr. Babu Malayil, Adv.

Mr. Gurmehar vaan Singh Adv

Mr. Rajesh Singh Chauhan, AOR

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Hon'ble Mr. Justice B.R. Gavai pronounced the reportable  
judgment of the Bench comprising Hon'ble Mr. Justice R.F.Nariman  
and His Lordship.

The Appeals are dismissed in terms of the signed reportable  
judgment.

Pending applications, if any, stand disposed of.

(R. NATARAJAN)

ASTT. REGISTRAR-cum-PS

(Signed reportable judgment is placed on the file)

(NISHA TRIPATHI)

COURT MASTER (NSH)